

मानते हैं, इसलिए आंकड़ों की क्या जरूरत है।

**SHRI S. R. DAMANI :** May I know whether Government have carried out any survey or investigation in regard to the major projects which are likely to be taken up in the Fourth and Fifth Five Year Plans and if so, how many persons will get employment as a result thereof ?

**SHRI HATHI :** As I said in the main answer, that is exactly being done. The Fourth Plan is not yet drafted and finalised.

**SHRI NATH PAI :** One of the more laudable objectives of the plans, now of course forgotten, was to reduce and if possible, eliminate the volume of unemployment in the country. I think the hon. Minister will agree with me that the number of unemployed in the country today is greater than in 1951, and we should not indulge in the casuistry of saying that the rate of growth of unemployment is smaller. It is the sum total of the unemployment in the country that matters, which, I think, has crossed the ten million mark. In view of the fact in the last resort, this discontent of the unemployed is a very explosive dynamite under the edifice of our democratic structure, may I know whether Government would take up this problem not lackadaisically as they seem to but seriously, and whether they have any crash programme, and whether in the meanwhile, any ameliorative measures, particularly for the educated unemployed, are contemplated by Government ?

**SHRI HATHI :** As I have said, this problem has been taken up seriously by Government, and for the last two or three days this matter is being discussed by the Planning Commission with a view to finding a solution.

**SHRI NATH PAI :** Still discussing it ? They have discussed it for 18 years. Now, we want action.

**SHRI HATHI :** The action will be there when we decide what should be the expenditure on the plan. After all, it is a question of giving employment, which means finding out new avenues of work,

and deciding what kind of work should be provided for what categories of people, the educated, the uneducated, technicians, the skilled, the unskilled etc. That is exactly being done, and after the whole assessment is done I think they will be able to prepare some plan for this.

#### Sugar Mills in Bellary District

\*1589. **SHRI S. A. AGADI :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the first 40 per cent sugar quota released in November, 1967 by Government to the manufacturers was sold by Kampli Co-operative Sugar Mills Ltd., and the India Sugar Mills Limited, both of Bellary District in Mysore State, at Rs. 461 and Rs. 331 respectively on the same day receiving more than Rs. 100 in cash per bag by the latter mills ; and

(b) if so, whether any investigation is being instituted for such mal-practices resulting in duping the public ?

**THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM) :** (a) According to information received by Government, the Bellary Central Cooperative Stores Ltd., Sugar Factory, Kampli sold the sugar released to them on 23rd November, 1967 for free sale, at prices ranging between Rs. 425 and Rs. 455 per quintal and the India Sugars and Refineries Ltd., Hospet, sold the sugar released to them on the same date for free sale at prices ranging between Rs. 310 and Rs. 410 per quintal. Government have no information that the sugar Factory received more than Rs. 100 in cash per bag.

(b) The matter has been brought to the notice of the Ministry of Industrial Development and Company Affairs and the Ministry of Finance for necessary action.

**SHRI S. A. AGADI :** As the hon. Minister has said, there are two sugar factories in Hospet taluk, one managed by the co-operative society and the other managed by Mr. Morarka. The co-operative sugar factory sold at the rate of Rs. 461. The factory managed by Mr. Morarka sold at Rs. 330 and received Rs. 120 in cash from the buyers without giving any receipt,

In view of the fact that the shareholders, the can-growers and the Central Government have been deprived of their legitimate income by way of dividend, and bonus and income tax, will the Central Government be prepared to institute a judicial inquiry into this matter, and if not may I know the reasons therefor ?

**SHRI JAGJIWAN RAM :** As I have said in the main answer, we have referred the matter to the Department of Company Affairs because they are concerned with whether the shareholders have been defrauded. We have referred it also to the Finance Minister who are concerned with it from the income-tax point of view. They will take the appropriate action independently.

**Mr. SPEAKER :** Shri Thirumala Rao. The question concerns Bellary district. Do not go round the whole of India.

**SHRI THIRUMALA RAO :** Were these two sugar mills allotted the same quota for sale in free market ? If so, what is the proportion of that to the output of each mill ?

**MR. SPEAKER :** It is not a general question.

**SHRI THIRUMALA RAO :** I am asking about Bellary.

**MR. SPEAKER :** Shri Shivappa.

**SHRI N. SHIVAPPA :** The answer given by the hon. Minister concedes that sugar was sold as per the report at Rs. 310 to Rs. 410 by the Kampli Mill and the other factory has sold, according to the hon. Minister's statement, at Rs. 425 to Rs. 465. This goes to establish that this is a clear admission on the part of Government that there is a glaring, definite, deliberate difference in the price. After partial decontrol with effect from November 1967, 40 percent of the production could be sold in the open market. Accordingly, Mr. Morarka or some other man released something like 8,000 bags and out of these the income he has realised by the disparity in price is something like Rs. 10 lakhs. This is a clear case of misappropriation and defrauding the public. It is a matter involving lakhs

of rupees worth of an article to the public. I want to know categorically from the hon. Minister whether it is not a fact that Mr. Morarka has defrauded the Government without subjecting this income to income-tax also ? Has he referred this matter to the Finance Ministry to see that steps are taken to see that this income does not evade income-tax ?

**SHRI JAGJIWAN RAM :** I have already answered that the matter has been referred to the Finance Ministry from that angle.

**SHRI ANANTRAO PATIL :** This sugar muddle is not confined to Bellary district or Mysore State.

**MR. SPEAKER :** Unfortunately the question is.

**SHRI ANANTRAO PATIL :** It is prevalent everywhere. I would like to ask a question from the hon. Minister concerning phenomenon of sugar price when rationed sugar is sold at Rs. 1.30 per kilo...

**MR. SPEAKER :** Shri Krishnamoorthi-

**SHRI V. KRISHNAMOORTHY :** I will confine myself to the question. The hon. Minister announced the sugar policy whereby 40 per cent of the production could be sold in the open market and this will compensate for the increased price of cane to the manufacturer. Whereas the manufacturing cost is only Rs. 200 per bag of sugar....

**MR. SPEAKER :** We are not discussing sugar policy now. Shri Rabi Ray.

**SHRI V. KRISHNAMOORTHY :** When it is a fact that sugar factories have earned an unearned income of a crore of rupees in certain cases in South India, is the Minister willing to institute an inquiry into this unearned income and see that it is distributed to the workers of the factories as well as the growers ?

**MR. SPEAKER :** He has asked about the whole of the South India.

SHRI V. KRISHNAMOORTHY : Belary is in South India.

MR. SPEAKER : We are not on the general policy.

SHRI V. KRISHNAMOORTHY : I am not going into any other question.

MR. SPEAKER : I will not allow the Minister to answer it. It is an important point he has made. But it is not relevant to the question. I am not allowing policy matters to be discussed in a supplementary question and answer.

#### Import of Rice from Burma

\*1591. SHRI BENI SHANKER SHARMA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the question of import of rice from Burma was discussed with Gen. Ne Win during his visit to India in March, 1968 in view of the deficit of this commodity in the country and to meet the needs of West Bengal and Kerala from whom there has been a greater demand ; and

(b) if so, the outcome thereof ?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI JAGJIWAN RAM) : (a) Yes Sir. The question was discussed with reference to our total import requirements of rice during 1968.

(b) Burma has already agreed to supply one lakh tons of rice to India during 1968. Some more quantity may be allotted for India if the local procurement in Burma is better than at present expected.

श्री बेनी शंकर शर्मा : अध्यक्ष महोदय, इस बार देश में खरीफ की पैदावार बहुत अच्छी हुई है फिर भी मैं समझता हूँ कि चावल के मामले में अभी भी हम डेफिसिट में हैं। क्या मंत्री महोदय बतायेंगे कि बंगाल और केरल में चावल की कितनी आवश्यकता है, बंगाल और केरल में कितना चावल पैदा हुआ है और सेन्ट्रल पूल से कितना चावल वहाँ दे सकते हैं और उसके बाद कितनी कमी रह जाती है ?

श्री जगजीवन राम : इस के लिए सूचना की आवश्यकता है।

श्री बेनी शंकर शर्मा : अध्यक्ष महोदय, मुझे इस बात से बड़ी प्रसन्नता है कि जनरल ने विन से चावल की सप्लाई के बारे में बात की गई लेकिन जहाँ तक मैं समझता हूँ, जितना हमें चावल चाहिए उतना चावल हमें बर्मा से नहीं मिल सकता है इसलिये मैं जानना चाहता हूँ कि क्या विदेशों से चावल की पूर्ति के बारे में कोई चर्चा चलाई गई है तो किन देशों से और कितनी मात्रा के लिए ?

श्री जगजीवन राम : और मुझको से, जहाँ से हम बराबर मंगाले रहे हैं जैसे यू०ए०आर० और थाईलैंड से, वहाँ से बातें हो रही हैं और हमें आशा है कि कुछ मिलेगा।

श्री श्रीचन्द गोयल : अध्यक्ष महोदय, पिछले वर्ष लोकसभा में, बंगाल और केरल के प्रतिनिधियों की तरफ से चावल की मांग पर अनेकों बार विवाद खड़ा किया गया है। मैं मंत्री महोदय से जानना चाहता हूँ कि इस बार जो देश के अन्दर खाद्यान्न में वृद्धि हुई है तो उस में सारे देश में चावल के उत्पादन में कितने परसेन्ट की वृद्धि हुई है और इन दोनों प्रदेशों में उनकी आवश्यकता में जो कमी का अनुमान है क्या उस कमी को पूरा करने के लिये सरकार अभी से विचार कर रही है ताकि पिछली बार जो मामले उठे थे वह स्थिति इस बार उत्पन्न न होने पाये।

श्री जगजीवन राम : पूर्व सदस्य को जो उत्तर दिया गया है, उसी की मैं पुनरावृत्ति कर रहा हूँ।

श्री कंवर लाल गुप्त : मंत्री जी को मालूम है कि इस बार चावल की पैदावार भी ज्यादा है, बर्मा से भी मिला और दूसरे देशों से भी मिलेगा और यह बात भी सही है, जैसा कि अभी माननीय सदस्य ने कहा कि केरल